

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 486 of 2020 in CP(IB) 257/NCLT/AHM/2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2020**

Name of the Company: Madhya Gujarat Vij Company Ltd
V/s
CMA George Samuel IRP For Jason
Dekor Pvt Ltd & Anr
Section : 60(5) IBC,2016

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.

2.

**ORDER
(through video conferencing)**

Advocate, Mr. Monaal Davawala appeared on behalf of RP and requesting time to file reply.

One-week time is granted to the RP to file reply by serving an advance copy to the other side.

List the matter on 17.09.2020.


**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 8th day of September, 2020


**MANORAMA KUMARI
MEMBER JUDICIAL**